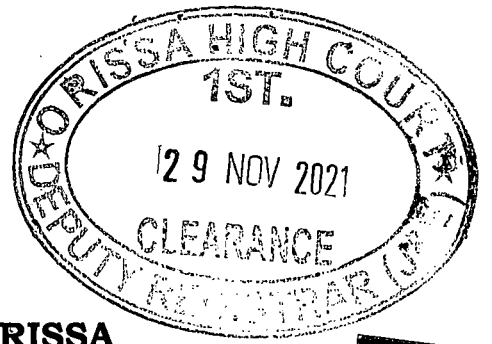


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**IN THE HIGH COURT OF ORISSA**

WP(c) No. 13403 of 2015

Sri Bipin Bihari Pradhan ..... **Petitioner**

Versus


State of Orissa and others..... **Opposite Parties**


**INTERIM REPORT ON LEWIS LEPROSY COLONY AT  
PURI IN PURSUANCE TO ORDER DATED 2.9.2021**

**AND ALSO A**

**REPORT ON JIBARAMJEE LEPROSY COLONY (NEAR  
LOKNATH TEMPLE)**

**Visit Date :-20.11.2021**

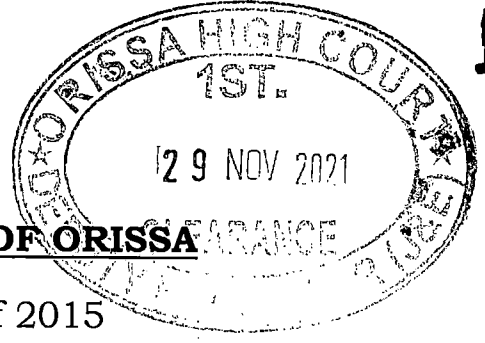
For   
**Gautam Mishra**  
**Senior Advocate**

  
**B. P. Tripathy**  
**Advocate**

  
**Pami Rath**  
**Advocate**

**CUTTACK**

**Date- 29.11.2021**



**IN THE HIGH COURT OF ORISSA**

WP(c) No. 13403 of 2015

Sri Bipin Bihari Pradhan ..... **Petitioner**

Versus

State of Orissa and others..... **Opposite Parties**

**INTERIM REPORT ON LEWIS LEPROSY COLONY AT  
PURI IN PURSUANCE TO ORDER DATED 2.9.2021**

**AND ALSO A**

**REPORT ON JIBARAMJEE LEPROSY COLONY (NEAR  
LOKNATH TEMPLE)**

1. That on 2.9.2021 this Hon'ble Court had issued certain directions to the Collector of Puri and CDMO of Puri<sup>1</sup>.

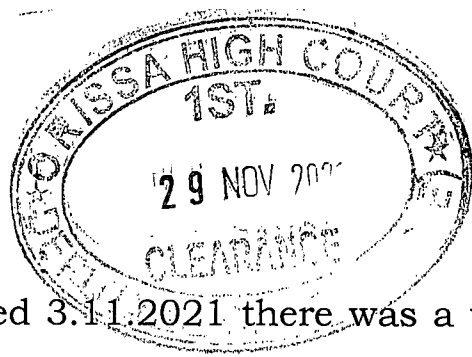
<sup>1</sup> Order dated 2.9.2021.....Other Leprosy Colonies

3. As regards the remaining five Leprosy Colonies, in the light of the observations in the second interim report, this Court issues the Page 3 of 6 following directions for implementation by the Collectors of Khurda and Puri as well as the CDMOs of the said two districts.

i. The residents of the colonies be immediately provided MCR footwear of Grade-1 & Grade-2, keeping in mind the requirements, within eight weeks. All steps, as may be necessary for furnishing the same should be completed within the said date. It shall also be kept in mind that such footwear is essential not only for persons who continue to be affected by leprosy but even for those are fully cured.

ii. The photographs endorsed with the report show that there is garbage and unwanted debris are lying all over the colonies. There are also open drainage which needs the immediate attention of the Municipal Corporation. Therefore, both the Collectors will ensure that sanitation workers engaged by the municipality are deployed on a regular basis to ensure removal of all the garbage and unwanted debris, and clearing of the open drains, particularly in the current monsoon months.

*Handwritten signature/initials*



2. That in pursuance to order dated 3.11.2021 there was a visit to the Leprosy Colony at Puri<sup>2</sup>. The visit was on 20.11.2021. The visit was not only confined to the Sanjayjee Leprosy Colony (near station) but also to Jibaramjee Leprosy Colony (near Loknath temple). Jibaramjee Leprosy Colony was initially set up by Christian Missionary, but after the death of the Father who was in charge of the Colony, many of them are left to fend for themselves. The AC thought it appropriate to also visit the colony and have their perspective.

**Videos of the interview conducted at both these colonies are submitted in form of a pen drive.**

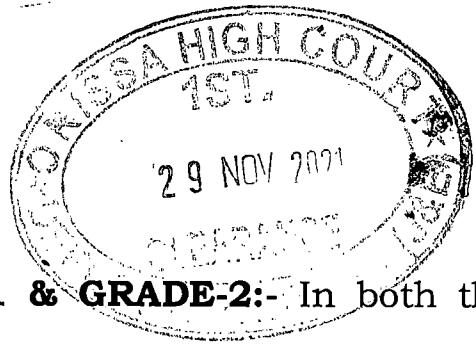
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*iii. There appears to be the need for additional toilets in the Bapuji and Dharabati Colonies at Jatni and the Sanjay Colony at Puri. Particularly, in the Sanjay Colony at Puri, the system of dry toilets should be immediately discontinued and replaced with water flush toilets.*

*iv In all these colonies the AC have noticed that visits by trained leprosy workers, para-medical workers and multipurpose health workers as mandated by the National Leprosy Eradication Programme (NLEP) is sporadic. The Collectors of both districts and the CDMOs will ensure that there are regular visits by these persons to each of the colonies at least once a week. The Court will be informed by the next date of the actual implementation of these directions by production of the registers maintained by the health workers of their visits to the five colonies. These directions should be strictly implemented without any delay.....*

<sup>2</sup> Order dated 3.11.2021 .....9. Learned ACs state that they will undertake a further visit to the two leprosy colonies in Khurda and Puri and submit a further report to this Court on the current status there....

*P. An*



**3. MCR FOOTWEAR OF GRADE-1 & GRADE-2:-** In both the colonies the inmates stated that the authorities have been providing MCR Grade 1 after the Court's Order dated 2.9.2021. The MCR Grade 2 had been provided two days prior the visit by on 21.11.2021. However some of them did complain that the MCR 2 shoes were not fitting them appropriately.

**4. GARBAGE AND UNWANTED DEBRIS:** - In this regard the inmates of Sanjayjee Leprosy Colony (near station), submitted that the people from the Municipal Corporation were coming at least once in 2 to 3 days and sweeping the area. However the following were observed:-

- **But the debris are still found inside the colony.**
- **Further there is an open small marshy land or ditch situated inside the colony and is noticeable as one enters the colony. The said area requires cleaning and it has become hot bed for breeding of mosquitoes.**

- The issue of mosquitoes and requirement of spraying for preventing the mosquito breeding by municipality has not been happening in the area.
- One of the inmates had just recovered from malaria.





*Plm*



ORR



*P. B. ...*



5. **ADDITIONAL TOILETS:-** There has been no constructions of additional toilets. The dry toilets were still being used at Sanjay Leprosy Colony. The family members of some of the inmates have managed to construct toilets inside their houses. Many of them are using dry toilets which are also cleaned by them. **There is urgent need to construct toilets.**



PAS

## **6. TRAINED LEPROSY WORKERS, PARA-MEDICAL WORKERS**

**AND MULTIPURPOSE HEALTH WORKERS:-** the inmates of Sanjayjee Leprosy Colony (near station) did confirm that every Wednesday in pursuance to Court's order dated 2.9.2021, there has been visits by para medical persons and pharmacist. They have been checking them for their overall health needs.

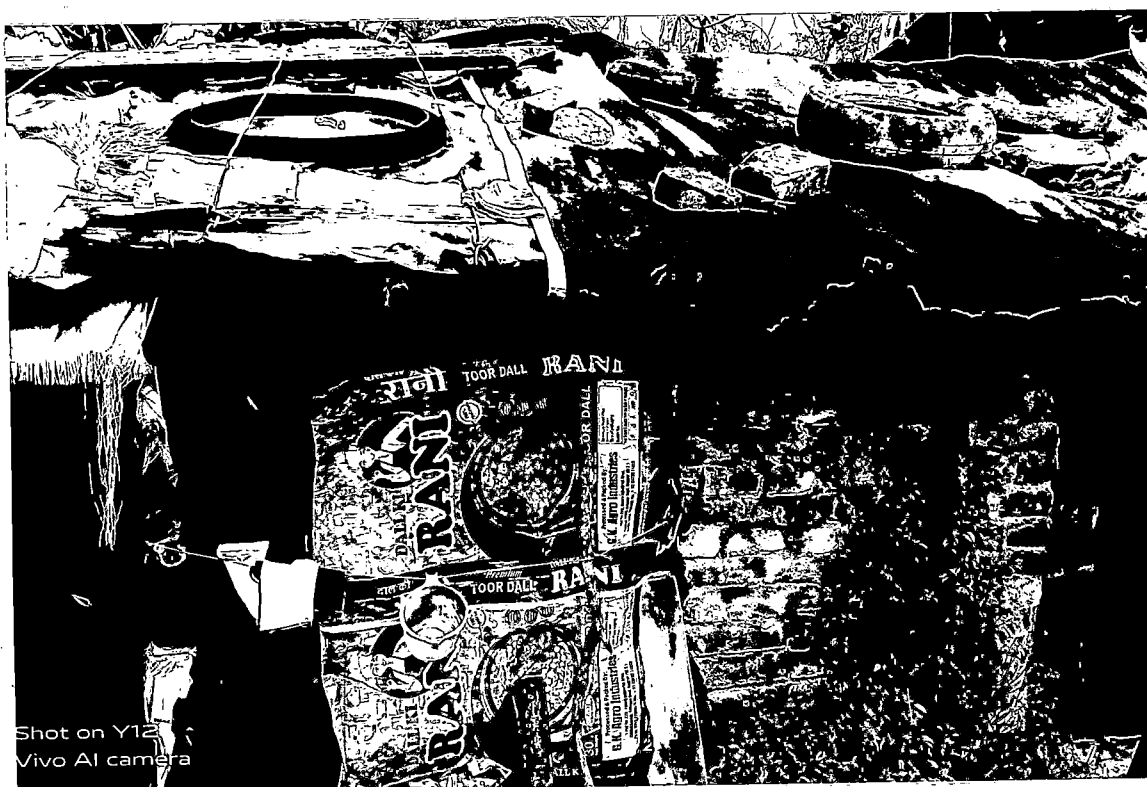
Providing of self care kits for wounds is necessary. It is also a mandate under NLEP.

**No such visits are happening at the Jibaramjee Leprosy Colony.**

## **7. OTHER GRIEVANCES OF THE INMATES OF BOTH THE COLONIES:-**

- They still depend on begging for livelihood. Mere availability of 5 kg rice per month and Rs 500-700 towards pension is not enough for them to sustain. **Some of them did say that unless they have Rs 3000 per month basic food, clothing and medication are unaffordable.**
- **The benefits of Scheme for Protection, Care and Rehabilitation of Beggars are yet to reach them even though it recognizes leprosy affected persons.**

- They even have to pay for electricity supply.
- They are forced to **travel to the banks to get the monthly pension** and have to spend a substantial portion as travelling expense.
- In the **Sanjay Leprosy Colony many of the houses require repair and have black polythene roofs.** At least permanent roofing is required.
- Jibaramjee Leprosy Colony requires access to government medical care and visit of para medical persons under the NLEP Scheme.
- Active development of “Group based business activity” under SAHAYA and measure of **rehabilitation and livelihood** support is required for Leprosy affected persons.





PAK



PRM



*P. Roll*



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